

OFFICE OF THE DISTRICT & SESSIONS JUDGE: SOUTH EAST SAKET, NEW DELHI

ORDER No. 117 Dated 28.10.15

In pursuance of the order of the Hon'ble High Court of Delhi bearing no. 66/DHC/Gaz./G-1/VI.E.2(a)/2015 dated 23.10.2015 vide which the court of Sh. Rakesh Pandit ADJ-03, has been abolished, cases pending in his court for 29.10.2015 as mentioned hereunder in column no. 2, are hereby withdrawn and assigned to the court as mentioned in column no. 3, for disposal in accordance with law:-

(1)	(2)		(3)
Sr. No.	Case No.	Title of the case	Name of the transferee court
1.	CS/319/2014	M/S STP LTD. VS. M/S S P CONTRACTS PVT. LTD.	Sh. Lalit Kumar, ADJ-01
2.	CS/411/2014	M/S CAPITAL HV AC SYSTEMS PVT. LTD. VS. ERA INFRA ENGINEERING LIMITED	
3.	PC/03/2015	DHURJATI PRASAD ROY VS. STATE & ORS.	
4.	CS/138/2015	MD. SOHAB & ORS. VS. MIRAZ UDDIN & ORS	
5.	CS/249/2014	LT. COL. R. N. SHARMA AND ORS VS. ABI OVERSEAS LTD.	
6.	RCA/32/2015	BABITA VS. CHANDER PRABHA	
7.	CS/332/2014	M/S BABA SHUTTERING STORE VS. M/S MILESTONE ALUMINUM CO PVT. LTD AND ANR.	
8.	CS/385/2014	Y.S.CHAUHAN M/S P.K.TUBES & FITTINGS PVT. LTD.	
9.	ARB TN/73/2015	RELIANCE CAPITAL LIMITED VS. ROHATASH RAMAFAL	Sh. B. R. Bansal, ADJ-02
10.	ARB TN/74/2015	RELIANCE CAPITAL LIMITED VS. SATINDER KUMAR SHARMA	
11.	ARB TN/75/2015	RELIANCE CAPITAL LIMITED VS. MOHD. SHAMIM	
12.	ARB TN/76/2015	RELIANCE CAPITAL LIMITED VS. SAHDEV SINGH	
13.	ARB TN/77/2015	RELIANCE CAPITAL LIMITED VS. SANMI CHAUHAN	
14.	ARB TN/78/2015	RELIANCE CAPITAL LIMITED VS. SAZID KHAN	
15.	ARB TN/79/2015	RELIANCE CAPITAL LIMITED VS. SAMAYPAL DHAMA	
16.	ARB TN/80/2015	RELIANCE CAPITAL LIMITED VS. SAMIR KHAN	
17.	CS/274/2015	R.S. RANA VS. CHARANJIT SINGH AND ANR	
18.	CS/459/2014	MANJEET SINGH VS. NIRMAL SINGH	
19.	CS/372/2014	PINKY SANGHERA VS. BALJEET SINGH	Ms. Sunena Sharma, ADJ-03
20.	CS/71/2015	HARIKANT TRIPATHI VS. DHARMENDER SINGH & ANR.	
21.	CS/247/2015	M/SHCLINFOSYSTEMS LTD VS. CDA ACADEMY AND ANR.	
22.	CS/246/2015	M/S HCL INFOSYSTEMS LTD. VS. M/S HLL GROVE SENIOR SECONDARY PUBLIC SCHOOL AND ORS.	
23.	CS/116/2014	ORIENT CABLE (INDIA) PVT. LTD. VS. M/S TARUN ELECTRICALS.	
24.	CS/100/2014	SONALI YADAV & ANR. VS. AMIT RANJAN GOPE & ANR.	
25.	CS/139/2015	ZABUN NISHA VS. MOHAMMAD AHMAD	
26.	CS/66/2014	PUNEET MEHTA VS. UPPAL HOUSING LTD.	

Note :

1. If any connected case has been left in the column no. 2, same be also transferred to transferee court.
2. Ahlmad of the abolished court is directed to send the files immediately to the transferee court and to display the list of cases outside the court room, specifying the name of transferee court.

Rhyath
(R.KIRAN NATH) 28.10.15
District & Sessions Judge (SE)
Saket Courts, New Delhi.

No. Judl./cases transfer/F.53/SE/Saket/2015 12303-12310 Delhi, Dated the 28/10/15

Copy forwarded for information & necessary action to:-

1. The Concerned Judicial Officers of South East District, Saket Courts Complex, New Delhi.
2. PS to Ld. District and Sessions Judge, South East, Saket Courts, New Delhi.
3. The Incharge, Facilitation Center, Saket Courts, New Delhi,
4. Ahlmad of the court previously presided over by Sh. Rakesh Pandit, ADJ-03, South East, Saket Courts, New Delhi.
5. The Secretary, Bar Association, Saket Courts Complex, New Delhi.
6. The Web-Site Committee (English/Hindi) to notify the order on website Saket Courts immediately.
7. The PRO/APRO, South East District, New Delhi

Bimla Behl
28.10.15
Branch Incharge/Judicial Branch(SE)
Saket Courts Complex, New Delhi

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